

Central Administrative Tribunal,
Principal Bench

O.A. No.2413/2002

New Delhi this the 18th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M. P. Singh, Member (A)

Shri A.K. Malhotra
S/o Late Sh. B.L. Malhotra
PO-28C, LIG Flats,
Vishakha Enclave
Pitam Pura, Near ND Market,
Delhi-110088.

(By Advocate : Shri S.M. Rattan Paul) - Applicant

Versus

1. Union of India through
The Secretary
Ministry of Textiles
Udyog Bhawan,
Rafi Marg,
New Delhi.
2. The Development Commissioner (Handicrafts)
West Block No.7
R.K. Puram,
New Delhi-110066.

- Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

Learned counsel for the applicant without
prejudice to his right to take all legal pleas
available in law, seeks permission to withdrawn this
application.

Allowed as prayed. Subject to aforesaid, OA
is dismissed as withdrawn.

(M.P. Singh)
Member(A)

V.S. Aggarwal

(V.S. Aggarwal)
Chairman

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